

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 12-10-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Appellant(s) Mr. Ashutosh Jha, AOR (not present)

For Respondent(s)

Mr. Ankur Prakash, AOR

UPON hearing the counsel the Court made the following

O R D E R

The learned counsel for the appellant could not be connected through video conferencing.

List the matter after Dussehra Vacation.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)